

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 679
ANSWERED ON 08/02/2024

Creation of additional carbon sink

679 Smt. Ranjeet Ranjan:
Smt. Rajani Ashokrao Patil:
Shri K.C. Venugopal:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has determined the baseline year for India's commitment to increase its carbon sink by 2.5 to 3 billion tonnes of CO₂ equivalent by 2030;
- (b) the projections for India's carbon sink in 2030 based on current trends and efforts;
- (c) in what manner Government proposes to fund the Nationally Determined Contributions (NDC) commitment and its target of creating an additional carbon sink of 2.5 to 3 billion tonnes of CO₂ equivalent through additional forest and tree cover by 2030; and
- (d) year-wise and scheme-wise expenditure of the funds on creation of additional carbon sink?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) & (b) The base year for India's commitment under the Nationally Determined Contributions, to create an additional carbon sink of 2.5 to 3 billion tonnes of CO₂ equivalent through additional forest and tree cover by 2030, is 2005. Accordingly, as reported by Forest Survey of India (FSI), Dehradun, India has so far achieved an additional carbon sink of 1.97 billion tonnes of CO₂ equivalent.
- (c) & (d) The Ministry of Environment, Forest and Climate Change provides technical and financial assistance to States and UTs under various schemes and programs namely Green India Mission, Nagar Van Yojana and Compensatory Afforestation Fund (CAMPA), thereby contributing to creation of additional carbon sink.

The Green India Mission, which was initiated during 2015-16, aims at protecting, restoring and enhancing India's forest cover by restoring degraded forest lands and undertaking afforestation activities in the forest and non-forest areas. The State and UT wise detail of funds released under Green India Mission are enclosed at **Annexure I**.

The Ministry is implementing the Nagar Van Yojana which envisages creation of 600 Nagar Vans and 400 Nagar Vatika in the country during the period 2020-21 to 2026-27. The Nagar Van Yojana aims at significantly enhancing the forests and green cover in the urban and peri-urban areas and augmenting biological diversity. The State and UT wise detail of funds released under Nagar Van Yojana are enclosed at **Annexure II**.

The Compensatory Afforestation Fund (CAMPA) are being utilized by States and UTs for taking up various afforestation and forest protection activities as per provisions of Compensatory Afforestation Fund Act, 2016 (CAF Act) and CAF Rules, 2018. The details of the Annual Plan of Operations approved for the State and UTs under CAMPA are enclosed at **Annexure III**.

Afforestation activities are also taken up under various programmes and schemes of line Ministries such as Mahatma Gandhi National Rural Employment Guarantee Scheme, National Bamboo Mission, Sub-Mission on Agroforestry etc. and under schemes of State Government and UT Administrations.

**Annexure referred to in reply to part (c) & (d) of the Rajya Sabha Unstarred Question 679
due for answer on 08.02.2024 regarding 'Creation of additional carbon sink'**

States and UTs wise fund released under Green India Mission

(Rupees in Crores)

Sl. No.	States	2021- 22	2022-23	2023-24
1	Andhra Pradesh	2.02		
2	Arunachal Pradesh	13.43	21.28	
3	Chhattisgarh	6.12		
4	Haryana	9.55		5.19
5	Jammu & Kashmir		6.49	
6	Karnataka	4.45	2.93	2.33
7	Madhya Pradesh	18.29	17.93	8.62
8	Manipur	9.93	5.45	8.91
9	Mizoram	29.86	36.27	21.13
10	Odisha	17.74	8.4756	
11	Punjab	3.32	2.7393	5.38
12	Sikkim	7.77	6.57	7.50
13	Uttarakhand	33.99	28.40	21.61
14	West Bengal		0.76	0.76
15	Uttar Pradesh			5.43
	Total	156.46	137.29	86.86

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State/UTs wise fund released under Nagar Van Yojana

(Rupees in Crore)

S.No.	State/UT	2021-22	2022-23	2023-24
1	Andaman & Nicobar Islands	0.56	0	0
2	Andhra Pradesh	1.17	3.58	58.38
3	Arunachal Pradesh	0	0.56	0
4	Assam	1.69	0	0
5	Bihar	1.007	1.38	0.44
6	Chandigarh	0	0.13	0
7	Chhattisgarh	8.30	0	0
8	Goa	1.43	0	0.61
9	Gujarat	2.97	2.03	0
10	Haryana	4.49	0	0
11	Himachal Pradesh	1.66	3.19	0
12	Jammu & Kashmir	1.38	3.64	1.07
13	Jharkhand	2.36	17.62	1.45
14	Karnataka	1.40	0	2.60
15	Kerala	10.55	0	0
16	Madhya Pradesh	10.14	11.75	0
17	Maharashtra	1.56	1.93	0
18	Manipur	1.43	0	0
19	Meghalaya	0	2.42	0
20	Mizoram	2.84	17.66	1.21
21	Nagaland	1.29	0	4.57
22	Odisha	20.30	0	0
23	Punjab	2.62	0	2.65
24	Rajasthan	4.44	8.48	0.73
25	Sikkim	0	3.90	0
26	Tamil Nadu	5.93	6.30	0
27	Telangana	0	5.85	0
28	Tripura	3.53	0	1.51
29	Uttar Pradesh	19.68	0.06	0
30	Uttarakhand	1.68	0.86	0
31	West Bengal	1.02	0.72	1.58
	Total	115.52	92.12	76.85

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Annual Plan of Operations of States/UTs approved by National CAMPA

(Rupees in Crore)

S. No.	State/UT	2020-21	2021-22	2022-23
1.	Andaman and Nicobar Islands	2.13	0.00	10.97
2.	Andhra Pradesh	330.82	325.00	224.09
3.	Arunachal Pradesh	155.46	240.85	196.93
4.	Assam	88.34	79.12	162.57
5.	Bihar	239.47	106.84	115.42
6.	Chandigarh	2.26	5.14	1.56
7.	Chhattisgarh	1347.02	1500.75	688.47
8.	Daman and Diu and Dadar and Nagar Haveli	0.00	0.00	0.00
9.	Delhi	19.55	16.15	33.93
10.	Goa	32.68	21.55	36.53
11.	Gujarat	169.85	169.00	205.40
12.	Haryana	203.95	317.59	270.68
13.	Himachal Pradesh	158.38	138.10	190.23
14.	Jammu and Kashmir	184.33	257.16	312.69
15.	Jharkhand	376.55	437.60	764.828
16.	Karnataka	216.70	321.06	270.98
17.	Kerala	15.78	25.13	17.26
18.	Madhya Pradesh	500.00	616.88	899.84
19.	Maharashtra	599.32	688.27	708.11
20.	Manipur	27.79	25.09	22.59
21.	Meghalaya	33.97	36.40	26.67
22.	Mizoram	32.66	18.08	16.74
23.	Nagaland	0.00	0.00	0.00
24.	Odisha	773.39	901.03	1191.31
25.	Punjab	177.85	218.06	203.01
26.	Rajasthan	280.70	286.70	249.19
27.	Sikkim	47.72	70.00	92.85
28.	Tamil Nadu	66.62	0.00	38.22
29.	Telangana	483.78	752.71	772.65
30.	Tripura	21.51	35.24	52.90
31.	Uttar Pradesh	442.01	586.90	344.08
32.	Uttarakhand	353.64	726.88	320.15
33.	West Bengal	74.00	58.30	52.83
34.	Ladakh	0.00	0.00	0.00
	Total	7458.23	8981.58	8493.678